		Filing unde	r clause (d) of sub-regu	llation (5) of regulation 31	of the IBBI (Liquidation P	rocess) Regulations, 2	2016		
Name of the Co	rporate Debtor: ARCHIS	ENTERPRISES (INDI	A) PRIVATE LIMITED Process	Date of Commencement of Number: 1; Last 5 digitof	of Liquidation: 18-01-2025 registration number: 1213	; List of Stakeholders 7	as on Date: 24-02-2	2025; Name of IP: M	rs. Neeraja Kartik
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	6902359	3	6902359	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	6902359	3	6902359	0	0	0	